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12.10 hrs. Title: Introduction of the Mysore State Legislature (Delegation of Powers) Repeal Bill, 2002.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): On behalf of Shri L.K. Advani, I beg to move for leave to introduce a Bill to repeal the Mysore State Legislature (Delegation of Powers) Act, 1971.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Mysore State Legislature (Delegation of Powers) Act, 1971. "

The motion was adopted.

SHRI CH. VIDYASAGAR RAO: I introduce the Bill.

** Published in the Gazette of India, Extraordinary Part II-Section 2, dt. 21.11.2002*